

सदस्य से ये जिन पर विभिन्न विभागों द्वारा कार्यवाही की जानी थी और उन्होंने उचित कार्यवाही के लिए उन्हें उपयुक्त सम्बन्धित अधिकारियों को मार्क किया था। जहाँ उत्तर मांगे गये थे वहाँ उन्होंने शीघ्र कार्यवाही करने के उद्देश्य से संबंधित व्यक्तियों को निदेश दिए थे कि वे महापौर अथवा उप महापौर को सीधे उत्तर भेजें।

3. महापौर द्वारा मांगी गयी फाइल और रिपोर्टें भी सामान्यतः प्रस्तुत की गईं।

4. उप-राज्यपाल से मामले पर विचार करने के लिए कहा जा रहा है।

cult owing largely to the widely dispersed nature of these industries, especially the traditional and rural industries. There were also delays in the formulation and sanction of the schemes and in organizing and strengthening institutional and other arrangements for providing assistance and facilities in various forms to these industries. Moreover, the shortfalls in production of a number of large industries which supplied raw materials to and purchase their requirements of parts and components from small industries, followed by the recent shortage of power, also adversely affected the production of a good number of small industries, including the handloom industry and ancillary units.

Utilisation of outlay for Small Scale Industries in Fourth Plan

6334. SHRI R. N. BARMAN: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether against the Original Fourth Plan outlay of Rs. 122.80 crores for setting up small scale industries with Central Assistance, not even 100 crores could be utilised; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI): (a) Against a total original Fourth Plan outlay for small scale industries and industrial estates of Rs. 122.70 crores, the estimated expenditure was Rs. 86.06 crores.

(b) Important among the reasons for under-utilisation of Fourth Five Year Plan outlay were shortage of certain raw materials and inadequacy of statistical information, credit facilities, industrial extension services and marketing facilities. To an extent, short-term solution of some of these problems are somewhat diffi-

Bringing Back the Ashes of late Rashbehari Bose from Tokyo

6335 SHRI SAMAR GUHA: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Starred Question No. 300 on 13th March, 1974 and state:

(a) whether the words 'No such step has yet been taken' mean that the matter is under consideration of Government;

(b) if so, when such consideration will be given final shape;

(c) whether many representations were made to the Government during last ten years for bringing the ashes of late Rashbehari Bose to India from Tokyo;

(d) whether Government assured the House to consider the matter with due regard; and

(e) if so, the reasons for delay in finalisation of the consideration?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b) As regards the setting up of a memorial in honour of late Shri Rashbehari Bose and his revolution-

my colleagues, the matter is being examined in consultation with Delhi Administration and the concerned Ministries. It is difficult to say when a decision in this regard will be taken.

(c) to (e). The matter has been under continuous consideration of the Government. It is informally understood that there would be no objection to the transfer of ashes from Japan to India. However, further action can be taken only after a final decision has been taken about the setting up of the memorial.

Development of Atomic Energy in Fifth Plan

6336. SHRI SAMAR GUHA: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether the 'Profile' prepared by late Dr. Sarabhai for development of Atomic Energy over a period of 10 years, has been taken into consideration while finalising the programme for development of atomic energy during the Fifth Plan; and

(b) if so, the comparative facts thereabout?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) An indication regarding the construction schedule of the power stations vis-a-vis the programme envisaged in the profile published in 1970 is given in the following table:—

Power Station	As envisaged in the Profile		As per present indications	
	Capacity	Date of criticality	Capacity	Date of criticality
Rajasthan Atomic Power Project—I	200 MWe	1971	200 MWe	Aug. 1972
Rajasthan Atomic Power Project—II	200 MWe	1973	200 MWe	1976
Madras Atomic Power Project—I	235 MWe	1974	235 MWe	Mid-1977
Madras Atomic Power Project—II	235 MWe	1975	235 MWe	Early 1979
Narora—I	235 MWe	1976	235 MWe	1981
Narora—II	235 MWe	1977	235 MWe	1982